

Ulterior : 1. subsequent in time [s. 27, T.P. Act] परतर ; 2. beyond what is seen or avowed अंतरस्थ

ulterior disposition : a transfer of property which is subsequent in time or which is to take effect subsequently [s. 27, T.P. Act] परतर व्ययन

ulterior motive : अंतरस्थ हेतु

ulterior transfer : [s. 28, T.P. Act] परतर अंतरण

ultimate : final, beyond which nothing is contemplated or intended, that concludes a process or course of action or series; no longer alterable; definitive [s. 2(e), Collection of Statistics Act] अंतिम

ultimate consignee : अंतिम परेषिती

ultimate control : [s. 2(e), Collection of Statistics Act and s. 2(a), Factories Act] अंतिम नियंत्रण

ultimate cost : अंतिम लागत

ultimate goal : अंतिम लक्ष्य

ultimate holding company : [sch. VI, notes, (C), Companies Act] क्रमांतिम नियंत्रिणी कंपनी

ultimate mortality table : [sch., 1, pt. B, para 4(b)(i), Life Insurance Corporation Act] परम-मरण सारणी

ultimate objective : अंतिम उद्देश्य

ultimate reversion of an absolute interest : [s. 23, expln. I, Estate Duty Act] अत्यंतिक हित का अंततोगत्वा प्रतिवर्तन

ultimately : in the end [s. 389(4), Cr. P.C.] अंततोगत्वा ; अंत में ; अंततः

ultimo : गत मास का

ultra-mundane : being beyond the world, or beyond the limits of our system लोकेतर ; पारलौकिक

umpire : [s. 2(aa), Industrial Disputes Act and s. 5, Arbitration Act] अधिनिर्णायक

unable : not able; not having sufficient strength, power or skill [Or. 10, r. 4(1), C.P.C.] असमर्थ

unable to perform : [art. 126, Const.] पालन करने में असमर्थ

unabsorbed depreciation allowance : [s. 72A, margin, Income-tax Act] शेष अवक्षयण मोक

unacquainted : [s. 137(3), C.P.C.] अपरिचित

unadjusted capital gain : [s. 54(2), Income-tax Act] असमायोजित पूंजी लाभ

unadministered, money remaining : [s. 5, Government Savings Bank Act] अनुपयुक्त रह गया धन

unadulterated : [s. 275, I.P.C.] अनपमिश्रित

unaided minority school : [ss. 2(a) and 12, Delhi School Education Act] सहायता न पाने वाला अल्पसंख्यक विद्यालय

unallotted : [s. 4A, prov., Industrial Finance Corporation Act] अनाबंटित

unanimous : being of one mind, agreeing in opinion एकमत ; सर्वसम्मत

unapplied : which has not been applied or used [s. 83, ill. (c), Indian Trusts Act] अनुपयोजित ; अनुपयुक्त

unascertained goods : goods which have not been ascertained [s. 18, Sale of Goods Act] अनभिनिश्चित माल

unattended : [s. 127(1), Motor Vehicles Act] अकेला छोड़ना

unattested : [sch. I item 6(b), Indian Stamp Act] अनुप्रमाणित

unauthorised absence : अनधिकृत अनुपस्थिति ; अप्राधिकृत अनुपस्थिति

unauthorised act : an act for which there is no authority [s. 199, Indian Contract Act] अप्राधिकृत कार्य

unauthorised aid : अनधिकृत सहायता ; अप्राधिकृत सहायता

unauthorised hours : [sch., item (2), Fort William Act] अनधिकृत समय

unauthorised interference : [s. 127, Motor Vehicles Act] अनधिकृत हस्तक्षेप

unauthorised monetary benefit : अनधिकृत आर्थिक लाभ ; अप्राधिकृत आर्थिक लाभ

unauthorised person : a person who does not have authority (to do a particular thing) [s. 200, ill. (b), Indian Contract Act] अप्राधिकृत व्यक्ति

unauthorised persons not to address court : [s. 119, C.P.C.] अप्राधिकृत व्यक्ति न्यायालय को संबोधित नहीं कर सकेंगे

unavailed : [s. 52(4), prov. (ii), Mines Act] अनुपभुक्त

unavailed leave : [s. 79(5), prov., Factories Act] अनुपभुक्त छुट्टी

unavoidable : incapable of being avoided [ss. 25(1) and 34, prov., Registration Act] अपरिवर्जनीय ; अपरिहार्य ; अनिवार्य

unavoidable absence : [s. 160(3), Army Act] अपरिवर्जनीय अनुपस्थिति

unavoidable accident : [s. 25(2), Registration Act] अपरिवर्जनीय दुर्घटना

unavoidable cause : [sch. IV, item 4(f), Income-tax Act] अपरिहार्य कारण

unavoidable circumstances : [s. 50(3)(b), Indian Stamp Act] अपरिहार्य परिस्थितियां ; अनिवार्य परिस्थितियां

unavoidably : [s. 22(2), prov., Representation of the People Act, 1951] अपरिवर्जनीयतः ; अपरिहार्यतः ; अनिवार्यतः

unavoidably occasioned, damage : [s. 5, Shore Nuisances (Bombay and Kolaba) Act] अपरिवर्जनीय रूप से हुआ नुकसान

unaware : [s. 219(b)(i), Companies Act] जानकारी नहीं ; अनभिज्ञ

unbecoming : [s. 45, Army Act] अशोभनीय

unbecoming his position : [s. 45, Air Force Act] उसके पद की दृष्टि से अशोभनीय

unbecoming the character of an officer : [s. 54(2), Navy Act] आफिसर के लिए अशोभनीय

unborn children : [s. 311, I.P.C.] अजात शिशु

unborn donee : अजात आदाता

unbudgeted expenditure : [s. 62, Electricity (Supply) Act] ऐसा व्यय, जिसकी बजट में व्यवस्था नहीं है

uncalled and unpaid : [sch. I, table A, interpretation 18(a), Companies Act] अनाहूत और असमादत्त

uncalled liability : [sch. VI, pt. I, Companies Act] अनाहूत दायित्व

uncalled liability on shares partly paid : [sch. VI, pt. I, Companies Act] भागतः समादत्त अंश (शेयर) पर अनाहूत दायित्व

uncalled share capital : [s. 125(4)(b), Companies Act] अनाहूत अंश (शेयर) पूंजी

uncanalised : अबाध ; बंधन रहित ; सीमा रहित

uncancelled : which has not been cancelled [s. 55(3), prov., T.P. Act] अरद्

uncashed : बिना भुनाया

uncertain : not fixed in point of time or occurrence, not sure to happen; of doubtful issue or tendency [s. 21, T.P. Act] अनिश्चित

uncertain future event : [s. 32, Indian Contract Act] अनिश्चित भावी घटना

uncertain nationality : [s. 8(1), Foreigners Act] अनिश्चित राष्ट्रिकता

uncertain or undetermined : [s. 67(1), C.P.C.] अनिश्चित या अनवधारित

uncertainty : the state or quality of being uncertain [s. 29, Indian Contract Act] अनिश्चितता

uncertified film : [s. 13(1), Cinematograph Act] अप्रमाणित फिल्म

unchaste : of easy virtue [s. 18(3), Hindu Adoptions and Maintenance Act] असती ; शीलभ्रष्टा

unchastity : [s. 506, I.P.C.] असतीत्व ; शीलभ्रष्टता
unclaimed : not claimed अदावाकृत ; दावा न किया गया
unclaimed baggage : अदावाकृत सामान
unclaimed bodies : [s. 5(9), margin, Ear Drums and Ear Bones (Authority for Use for Therapeutic Purposes) Act] लावारिस शव
unclaimed debenture interest : अदावाकृत डिबेंचर ब्याज
unclaimed dividends : [s. 112(2)(b), Presidency-towns Insolvency Act] दावा नहीं किए गए भागदेय
unclaimed goods : [s. 45(2)(f), Air Corporations Act] अदावाकृत माल
unclaimed things : [s. 56(1), Indian Railways Act] दावा न की गई वस्तुएं
unclassified item : अवर्गीकृत मद
unclassified payment : अवर्गीकृत संदाय
unclassified receipt : अवर्गीकृत प्राप्ति
uncle : [s. 3(g)(iv), Hindu Marriage Act] ताया ; चाचा ; मामा ; [s. 28, ill. (i), Hindu Succession Act] अंकल
uncle and niece : [s. 3(g)(iv), Hindu Marriage Act] ताया/चाचा और भतीजी, मामा और भांजी
uncle, great : [s. 28, ill. (iii), Indian Succession Act] ग्रेट अंकल
uncleanness : [s. 53, Navy Act] गंदगी
uncodified : असंहिताबद्ध
uncoined : [2nd sch., item (a), Indian Railways Act] अटंकित
uncommitted reserves : [sch. VI, pt. I, Companies Act] अलग नियत न की गई आरक्षितियां
uncompleted contract : अपूर्ण संविदा ; अपूर्ण ठेका
unconditional : not limited by or subject to conditions or stipulations [s. 38(1), Indian Contract Act and s. 5, Negotiable Instruments Act] अशर्त ; बिना शर्त
unconditional contract : अशर्त संविदा
unconditionally : in an unconditional manner [s. 2(18)(b), Income-tax Act and s. 23(1), Sale of Goods Act] अशर्त ; बिना शर्त
unconditionally appropriated : [s. 23(1), Sale of Goods Act] अशर्त विनियोजित
unconditionally guaranteed : [s. 20(a), prov., Indian Trusts Act] अशर्त रूप से प्रत्याभूत ; अशर्त प्रत्याभूत
unconditionally made available : [s. 8(b), Income-tax Act] बिना शर्त उपलब्ध की गई
unconditionally or subject to conditions : [s. 211(3), Companies Act] अशर्त तथा शर्तों के अधीन
unconscionable : irreconcilable with what is right or reasonable [s. 16(3), ill. (c), Indian Contract Act] लोकात्मा विरुद्ध ; अंतःकरण विरुद्ध
unconstitutional and void : [s. 17(a), Metal Corporation of India (Acquisition of Undertaking) Act] असंवैधानिक और शून्य
uncontested election : [s. 53, Representation of the People Act, 1951] अविरोध निर्वाचन
uncontrollable children : [s. 17, Children Act] अनियंत्रणीय बालक
uncorroborated : that which is not corroborated [s. 133, Indian Evidence Act] असंपुष्ट
uncorroborated testimony : [s. 133, Indian Evidence Act] असंपुष्ट परिसाक्ष्य
unconvenanted agency : [2nd sch., Laws Local Extent Act] प्रसंविदामुक्त अभिकरण
unconvenanted service family pension fund : अप्रसंविदाकृत सेवा कुटुंब पेंशन निधि
uncovered demand : अपूरित मांग
uncracked fuel oil : [s. 2(m), Oil Industry (Development) Act] अभंजित ईंधन तेल

uncrossed cheque : क्रास न किया गया चेक
uncured coffee : [s. 3(b), Coffee Act] असंसाधित काफी
uncurrent silver coin : [s. 2(v), Foreign Exchange Regulation Act] चांदी का सिक्का जो चालू नहीं है
undefaced : not disfigured [s. 55(3), T.P. Act] अतिरूपित
undefended suit : [s. 9(aa), Presidency Small Cause Courts Act] अप्रतिवादित वाद
undependable : [preamble, Konkan Passenger Ships (Acquisition) Act] (जिस पर) निर्भर नहीं रहा जा सकता ; निर्भर न रहने योग्य
under : [s. 35, Indian Partnership Act] अधीन
under a Government in India : [s. 4(b), Citizenship Act] भारत में की किसी सरकार के अधीन
under a grant : अनुदान के अधीन
under a mistake : [s. 22, Indian Contract Act] भूल में ; भूल से ; भूल के कारण
under age : [s. 14, ill. (v), Indian Succession Act] वय से पहले
under assessed : [s. 8(a), Companies (Profits) Surtax Act] अवनिर्धारित
under assessment : अवनिर्धारण
under attachment, any part of salary has been : [s. 60(1), second prov., C.P.C.] वेतन का कोई भाग कुर्की के अधीन है
under attachment, property is : [s. 63(1), C.P.C.] संपत्ति कुर्की के अधीन है
under authorisation : [s. 132(a)(iii), Income-tax Act] प्राधिकार से
under average lives : औसत से कम जीवन वाले
under bond : बंधपत्राधीन
under central control : [preamble, Central Silk Board Act] केंद्र के नियंत्रणाधीन
under certificate of posting : डाक प्रमाणित
under colour of his office : [s. 99, I.P.C.] अपने पदाभास से
under command : [s. 131, Cr. P.C.] समादेशाधीन
under consideration : [art. 92(1), Const.] विचाराधीन
under construction : निर्माणाधीन
under contract : [s. 35, Indian Partnership Act] संविदा के अधीन
under cutting : [1st sch., item (11), Cost and Works Accountants Act] (दूसरों के मुकाबले में अपेक्षाकृत) कम वेतन पर काम करना
under cutting, as to constitute : [1st sch. item (11), Cost and Works Accountants Act] ऐसा करना दूसरों के मुकाबले में कम वेतन पर काम करना है
under disability, person : [Or. 3, r. 5(1), C.P.C.] निर्योग्यताधीन व्यक्ति
under estimate : [s. 216, Income-tax Act] अवप्राक्कलन
under examination : परीक्षाधीन
under farmer : उप-कृषक
under graduate : [sch., item 22(3)(s), Aligarh Muslim University Act] स्नातकपूर्व ; पूर्व स्नातक
under graduate studies : [sch., item 18(1), North-Eastern Hill University Act] पूर्व स्नातक अध्ययन
under grants : अनुदान के अधीन
under lease : [sch. I, item 35, Indian Stamp Act] अवर-पट्टा
under lease or sub-lease : a transaction whereby a tenant grants an interest in the demised premises less than his own retaining to himself a reversion [sch. I, item 35, Indian Stamp Act] अवर-पट्टा या उप पट्टा
under lease or sub-lease and any agreement to let or sublet : [sch. I, item 35, Indian Stamp Act] अवर-पट्टा या उप पट्टा तथा पट्टे या उप पट्टे पर देने के लिए कोई करार

under lessee : a sub-lessee, one to whom an under lease has been granted [s. 115, T.P. Act] उप पट्टेदार

under letting : letting to a sub-tenant [s. 114A(b), T.P. Act] उप पट्टाकरण

under my hand : [Ist sch., app. B, form No. 3, C.P.C.] मेरे हस्ताक्षर से

under obligation : [s. 38(2), Industrial Finance Corporation Act] बाध्यताधीन

under officer : [s. 2(fa), Railway Protection Force Act] अवर अधिकारी

under passes : [s. 11(2)(f), Delhi Urban Art Commission Act] निचले पार-मार्ग

under payment : [s. 19G, Court-fees Act] न्यून संदाय

under proprietor : [art. 31A(2)(b), Const.] अवर स्वत्वधारी

under protest : [Or. 30, r. 8, C.P.C.] अभ्यापत्तिपूर्वक ; सविरोध ; [s. 27(1), Customs Act] अभ्यापत्ति सहित

under-raiyat : [art. 31A(2)(b), Const.] अवर रैयत

under secretary : अवर सचिव

under stated : [sch., para III, Air Corporations Act] न्यून कथित

under subscribed : अल्प प्रतिश्रुत

under suspension : निलंबित ; निलंबनाधीन

under the authority of law : [s. 11(3)(c), Prevention of Cruelty to Animals Act, 1960] विधि के प्राधिकार के अधीन

under the control of : के नियंत्रणाधीन

under the hand of the judge : [Or. 21, r. 7, C.P.C.] जिस पर न्यायाधीश के हस्ताक्षर हों ; न्यायाधीश के हस्ताक्षर से

under the same title : [s. 10, C.P.C.] उसी हक के अधीन

under the style of : [Ist sch., app. A, form No. 20, C.P.C.] के अभिनाम से

under the suzerainty : 1. [s. 3(28)(a), General Clauses Act] महाधिपत्याधीन ; महाधिपत्य के अधीन ; 2. [sch. II, art. 10, Arbitration (Protocol and Convention) Act] अधिराजत्वाधीन

under training : [s. 3(23), Navy Act] प्रशिक्षणार्थी ; प्रशिक्षणाधीन

under treatment : [s. 64(b), Employees' State Insurance Act] उपचाराधीन

under utilized hospital : [s. 73A(c), Employees' State Insurance Act] अल्प उपयोगिता अस्पताल

under valuation of property : [s. 59(a), Estate Duty Act] संपत्ति का न्यून मूल्यांकन

under valuation of suit : [s. 11, Suits Valuation Act] वाद का न्यून मूल्यांकन

under value : the value below the real worth [s. 19, ill. (d), Indian Contract Act] न्यून-मूल्य

undergo : [s. 427(1), Cr. P.C.] भोगना ; भुगतना

undergoing punishment : to suffer punishment [s. 16, excep., Indian Succession Act] दंड भुगत रहा हो

undergoing training : [s. 4(1)(vi), Chartered Accountants Act] प्रशिक्षण ले रहा

underground : 1. भूमिगत ; 2. a secret place, movement or a body of people छिपे हुए लोग

underground cable : [s. 2(f), Indian Electricity Act] भूमिगत केबल

underground inspector : अंतर्भूमि निरीक्षक

underground water course : a stream of water underground, in a known and well defined channel भूमिगत जलमार्ग

undermining naval discipline : [s. 42(c), Navy Act] नौसैनिक अनुशासन को जर्जरित करना

understanding : [s. 23, ill. (i), Indian Contract Act] बात तय करके ; [s. 9(5), Hindu Adoptions and Maintenance Act] समझने की शक्ति ; समझदारी ; समझ ; [s. 4, Jawaharlal Nehru University Act] बोध ; समझदारी

understanding, international : [sch. 1, Jawaharlal Nehru University Act] अंतरराष्ट्रीय सद्भावना

undertake : 1. to give a formal promise or pledge [s. 74, ill. (e), Indian Contract Act] वचनबंध करना ; [Or. 13, r. 9(1)(b), C.P.C.] वचन देना ; 2. to take upon oneself [s. 2(d), Beedi and Cigar Workers (Conditions of Employment) Act] जिम्मा लेना ; [s. 48, Indian Contract Act] भार अपने ऊपर लेना

undertake the defence of a suit : [Or. 27, r. 8, C.P.C.] वाद की प्रतिरक्षा करने का जिम्मा लेना

undertake to bear the cost : [s. 24(1)(i)(a), Income-tax Act] खर्च वहन करने का भार अपने ऊपर लेना

undertake to contribute : [sch. 1, table C, item 5, Companies Act] अभिदाय करने का वचन देना

undertaken, the promisor has not : [s. 48, Indian Contract Act] वचनदाता ने यह भार अपने ऊपर न ले लिया हो

undertaking : 1. a promise, engagement or stipulation [s. 14, Sale of Goods Act] परिवचन ; [s. 2(7), Registration Act] वचन ; [Ist sch., app. F, form No. 8, C.P.C.] वचनबंध ; an enterprise [s. 8, Indian Partnership Act] उपक्रम ; 3. any business or project engaged in [s. 20(1), Electricity (Supply) Act] व्यापारिक कार्य

undertaking, assisting or encouraging khadi and other handloom industries : [sch. 4(a), Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Act] खादी और अन्य हथकरघा उद्योगों को चलाना, उनकी सहायता करना या उन्हें प्रोत्साहित करना

undertaking in writing : [s. 2(16)(b), Indian Stamp Act] लिखित वचनबंध

undertaking the whole of business : पूरे कारबार को हाथ में लेना

underwriter : one who underwrites an insurance policy, one who carries on an insurance business, especially of shipping [s. 212, ill. (c), Indian Contract Act] निम्नांकक ; हामीदार (अंडरराइटर)

underwriting : [s. 2(g), Industrial Finance Corporation Act] हामीदारी ; निम्नांकन

underwriting agreement : [s. 603(3), prov., Companies Act] हामीदारी करार

underwriting an offer : [sch., 73(6)(a), Companies Act] आफर की हामीदारी

underwriting commission : [s. 35D(2)(c)(iv), Income-tax Act] निम्नांकन (हामीदारी) कमीशन

underwriting contract : [s. 165(3)(f), Companies Act] निम्नांकन (हामीदारी) संविदा

underwriting liabilities : हामीदारी के दायित्व

underwriting of the issue of stock : [s. 25(1)(c), State Financial Corporations Act] स्टॉक के निर्गमन की हामीदारी करना

underwriting shares : [s. 68(a), Companies Act] अंशों (शेयरों) के लिए निम्नांकन (हामीदारी) करना

underwriting the issue of stock : [s. 23(d), Industrial Finance Corporation Act] स्टॉक के पुरोधरण की हामीदारी करना

underwritten, to be : बीमा की जाने वाली

undeserved want : [art. 41, Const.] अनर्ह अभाव

undesirable person : [s. 202(1), Companies Act] अवांछनीय व्यक्ति

undesirable transaction : [long title, Securities Contracts (Regulation) Act] अवांछनीय संव्यवहार

undetermined : which has not been ascertained definitely; undecided अनवधारित

undignified : मर्यादाहीन ; अभद्र

undisbursed balances : असंवितरित शेष

undiscernible : [s. 51, Indian Succession Act] जो समझ में न आता हो

undischarged : [s. 159(4), Income-tax Act] अनुन्मोचित

undischarged insolvent : 1. [s. 13(b), Employees' State Insurance Act and art. 102(1)(c), Const.] अनुन्मोचित दिवालिया ; 2. [s. 8(iii), Chartered Accountants Act] अनुन्मुक्त दिवालिया

undischarged insolvent debtor : [s. 112(2)(1), Presidency-towns Insolvency Act] अनुन्मोचित दिवालिया ऋणी

undisclosed income or property : [s. 132(1)(e), Income-tax Act] अप्रकटित आय या संपत्ति

undisclosed principal : [s. 416(1), Companies Act] अप्रकटित मालिक

undisclosed property : [s. 132(5)(i), Income-tax Act] अप्रकटीकृत संपत्ति

undisposed of : which has not been disposed of or settled or finally dealt with [Ist sch., app. D, form No. 17(6), C.P.C.] अव्ययनित

undisputed : not disputed; uncontested [s. 142, Indian Evidence Act] निर्विवाद

undistributed : [s. 236(2), expln. I, Income-tax Act] अवितरित

undistributed income : [s. 104(1), Income-tax Act] अवितरित आय

undistributed profit : [hdg. ch. XI, Income-tax Act] अवितरित लाभ

undivided estate : a joint estate; the interest of two or more persons in land, tenement or other effects which has not been partitioned or divided [s. 54, C.P.C.] अविभक्त संपदा

undivided family : a family in which separation of partition has not taken place [s. 44, T.P. Act] अविभक्त कुटुंब

undivided India : [s. 2(h), Citizenship Act] अविभक्त भारत

undoubted credit : [s. 15, ill. (a), Indian Trusts Act] असंदिग्ध प्रत्यय

undue : improper; unsuited to time, place or occasion [s. 165(1), Cr. P.C.] असम्यक् ; अनुचित

undue complexity : [s. 59(1), prov., Trade and Merchandise Marks Act] असम्यक् जटिलता

undue delay : [s. 165(1), Cr. P.C.] असम्यक् विलंब ; अनुचित विलंब

undue hardship : [s. 37(4), Arbitration Act] असम्यक् कष्ट

undue influence : an improper or wrongful constraint, machination, or urgency or persuasion whereby the will of a person is overpowered and he is induced to do or forbear an act which he would not do or forbear if left to act freely; coercion produced by importunity or by silent resistless power, which a strong will often exercise over the weak and infirm [s. 16(1), Indian Contract Act] असम्यक् असर ; अनुचित प्रभाव

undue preference : [s. 39(2)(i), Presidency-towns Insolvency Act] असम्यक् अधिमान

unduly onerous : [s. 13(2), Esso (Acquisition of Undertakings in India) Act] अनुचित रूप से दुर्भर

unduly stamped by accident : [s. 41, Indian Stamp Act] घटनावश असम्यक् रूप से स्टांपित

unduly wide submission : असम्यक् विस्तृत निवेदन ; अनावश्यक रूप से व्यापक दलील

undutiful act : [s. 61, ill. (1), Indian Succession Act] कर्तव्य विरुद्ध कार्य

unearned income : अनर्जित आय ; अनुपार्जित आय

uneconomic competition : [s. 41(1)(d), Motor Vehicles Act] अलाभकर प्रतियोगिता

uneconomical : अमितव्ययी

unemployment : [s. 15(f), Trade Unions Act] बेकारी

unemployment insurance : बेकारी बीमा

unencumbered : without encumbrance [s. 13(1)(c), Specific Relief Act] विल्लंगमरहित

unencumbered property : [s. 13(1)(c), Specific Relief Act] विल्लंगमरहित संपत्ति

unequal value : [s. 46, T.P. Act] असमान मूल्य

UNESCO : United Nations Educational, Scientific and Cultural Organisation संयुक्त राष्ट्र शैक्षणिक, वैज्ञानिक और सांस्कृतिक संघ (यूनेस्को)

uneven number : odd number विषम संख्या

unexhausted : not exhausted or finished up [s. 83, Indian Trusts Act] अनिशेषित

unexhausted paper : [r. 71(8), Conduct of Election Rules] अनिशेषित पत्र

unexpected delay : अप्रत्याशित विलंब

unexpected demand : [art. 166(1)(b), Const.] अप्रत्याशित मांग

unexpected traffic demand : [s. 36(2), Air Corporations Act] अप्रत्याशित यातायात की मांग

unexpended balance : [s. 10, Coffee Act] व्यय न किया गया अतिशेष

unexpired : not expired; not come to end [s. 92, ill. (f), Indian Evidence Act] अवसित नहीं होना ; अनवसित ; अपर्यवसित ; [s. 123(7), Cr. P.C.] शेष ; [Ist sch., 5(c), Income-tax Act] चालू

unexpired discount : [sch. VI, Pt. I, Companies Act] अनवसित डिस्काउंट

unexpired period of vacancy : [s. 2(4), Departmentalisation of Union Accounts (Transfer of Personnel) Act] रिक्ति की अनवसित अवधि

unexpired portion : [s. 123(7), Cr. P.C.] शेष भाग ; अनवसित भाग

unexpired residue of term : [s. 294A(2), Companies Act] पदावधि की अपर्यवसित अवशिष्ट

unexplained investment : [s. 69, Income-tax Act] अस्पष्टीकृत विनिधान

unexplained money : [s. 69A, Income-tax Act] अस्पष्टीकृत धन

unfair : not fair, marked by injustice, partiality or deception; not equitable in business dealings [s. 16(1), Indian Contract Act] अक्रजु ; अनृजु ; नावाजिब

unfair advantage : [s. 16 (1), Indian Contract Act] अक्रजु फायदा ; नावाजिब फायदा

unfair advantage over the other : [s. 16(1), Indian Contract Act] दूसरे (पक्षकार) से अक्रजु फायदा

unfair trade practice : [s. 2(c)(i), Consumer Protection Act] अनुचित व्यापारिक व्यवहार

unfair treatment : [sch., item 10, Industrial Employment (Standing Orders) Act] अक्रजु बर्ताव ; नावाजिब बर्ताव

unfasten : 1. to make loose; to detach [s. 462, I.P.C.] उद्धृत करना ; 2. to open [s. 445(sixthly), I.P.C.] खोलना

unfavourable : not favourable [s. 114, ill. (g), Indian Evidence Act] अननुकूल

unfavourable rate of exchange : प्रतिकूल विनिमय दर

unfinished : which has not been completed [s. 47, Indian Partnership Act] अधूरा

unfit : 1. unsuitable; not fitted (for some purpose, action or end, to do something or to be done something to) अनुपयुक्त ; 2. not qualified [s. 108(e), T.P. Act] अयोग्य ; 3. to make unfit अयोग्य हो जाना ; अयोग्य कर देना

unfit for human habitation : मानव निवास के लिए अनुपयुक्त

unfit person : a person not fit for some purpose or something; an unsuitable person [s. 121(1), Cr. P.C.] अनुपयुक्त व्यक्ति

unforeseen : not seen before-hand; not expected [s. 464, ill. (f), I.P.C.] अनवेक्षित ; अपूर्वदृष्ट ; [s. 17(2), Land Acquisition Act] अकल्पित

unforeseen act : [s. 31(1), Water (Prevention and Control of Pollution) Act] अकल्पित कार्य

unforeseen charges : अपूर्वदृष्ट प्रभार

unforeseen circumstances : [s. 23, National Bank for Agriculture and Development Act] अकल्पित परिस्थितियाँ

unforeseen emergency : [s. 17(2), Land Acquisition Act] अकल्पित आपात

unforeseen future contingency : अकल्पित भावी परिस्थिति

unfounded claim : [s. 368, ill. (1), Indian Succession Act] निराधार दावा

unguarded railway level crossing : [s. 131, Motor Vehicles Act] रक्षक रहित रेल समतल क्रॉसिंग

unguided power : 1. a power granted without laying down the guidelines for the exercise of it मार्गदर्शन रहित शक्ति ; 2. power not defined under a law अनियंत्रित शक्ति

unhealthy competition : [s. 8(2)(d), Tobacco Board Act] अवांछनीय होड़

unhindered passage : [s. 17(1)(r), Naval and Aircraft Prize Act] निर्बाध मार्ग

unhooking or getting clear : हुक से छुड़ाना या मुक्त होना

unicameral legislature : a legislature consisting of only one house [s. 135A(1)(a), C.P.C.] एक-सदनीय विधान-मंडल

unification : [s. 2(ii), Carriage by Air Act] एकीकरण

uniform : [s. 2(1)(b)(v), Navy Act] वर्दी ; [s. 62, expln. 2, Indian Evidence Act] एकरूपात्मक ; एकरूप ; एकता

uniform basis : [s. 91, Companies Act] एकरूप आधार

Uniform Civil Code : [art. 44, Const.] समान सिविल संहिता

uniform number : [s. 75(1)(a), Trade and Merchandise Marks Act] एकसी संख्या

uniform process : a process showing a single form, degree or character in all occurrences or manifestations [s. 62, expln. 2, Indian Evidence Act] एकरूपात्मक प्रक्रिया ; एकसी प्रक्रिया

uniform rate of exchange : एकरूप विनिमय दर

uniformity : [preamble, Indian Majority Act and art. 55(1), Const.] एकरूपता ; समानता

uniformly : in a uniform manner [s. 3(1)(d), Hindu Succession Act] एकरूपता से ; एकरूपतः ; एकरूपतया ; समान रूप से

uniformly applicable : [s. 27(2), Air Corporations Act] समान रूप से लागू

unfunded : अनिधिक

unify : making unto one [s. 3(3), Registration of Births and Deaths Act] एकीकरण

unilateral : एकपक्षीय

unilateral relief : एकपक्षीय राहत

unilaterally : एकपक्षीय रूप में

unimpaired : not impaired; not damaged or made less [s. 49(1), Land Acquisition Act] अतिकल

unimpaired use : [s. 49(1), Land Acquisition Act] अतिकल उपयोग

unincorporated body : अनिगमित निकाय

uninhabitable : unfit for habitation or residing [Or. 21, r. 32(5), ill., C.P.C.] निवास के अयोग्य

unintelligible : [s. 4A(9), expln. (d), Cable Television Networks (Regulation) Act] अवोधगम्य

unintended financial benefit : अनाशयित वित्तीय लाभ

uninterrupted service : [s. 2(c), Payment of Gratuity Act and s. 25B(1), Industrial Disputes Act] अविच्छिन्न सेवा ; अवरित सेवा

union : an association or league of persons or States formed for some purpose or action [preamble, Representation of the People Act, 1950] संघ (यूनियन)

Union Cabinet : संघ का मंत्रिमंडल

Union judiciary : [art. 124, main hdg., Const.] संघ की न्यायपालिका

Union list : संघ सूची

Union of India : [1st sch., app. A, pleadings, No. (2), C.P.C.] भारत संघ

Union of States : [art. 1(1), Const.] राज्यों का संघ

Union Parliament : संसद्

Union Public Service Commission : [art. 146(1), prov., Const.] संघ लोक सेवा आयोग

Union purpose : [s. 2(g), Chandernagore (Merger) Act] संघ प्रयोजन

Union subjects : संघ विषय

Union territories : the territory classed as such under the Constitution of India [s. 3(62A), General Clauses Act] संघ राज्यक्षेत्र

Union Territories of Dadra and Nagar Haveli and Goa, Daman and Diu : [s. 29B(vi), Wealth-tax Act] दादरा और नागर हवेली तथा गोवा, दमण और दीव के संघ राज्यक्षेत्र

Union Territory : [art. 1(3)(b), Const.] संघ राज्यक्षेत्र

unions : [art. 19(1)(c), Const.] संघ

unirrigated rates : [s. 11(1), Land Improvement Loans Act] असिंचित दर

unissued capital : [s. 4A(1), State Financial Corporations Act] अनिर्गमित पूंजी

unit : a single thing or person [s. 5(g), Cardamom Act] एकक ; [s. 106(1), Air Force Act] यूनिट ; [art. 40, Const.] इकाई

unit capital : [s. 2(o), Unit Trust of India Act] यूनिट पूंजी

unit certificate : a certificate of holding a unit of the Unit Trust of India [s. 2(g), Unit Trust of India Act] यूनिट प्रमाणपत्र

unit holder : [s. 2(q), Unit Trust of India Act] यूनिट धारक

unit linked insurance plan : [s. 80C(2)(a)(v), Income-tax Act] यूनिट बीमा योजना

unit of appropriations : विनियोजन यूनिट

unit of classification : वर्गीकरण एकक ; वर्गीकरण इकाई

unit of residence : [s. 2(j), North-Eastern Hill University Act] निवास इकाई ; [s. 2(b), Jawaharlal Nehru University Act] निवास-स्थान की इकाई

unit of taxation : कराधान यूनिट

unit of the corps : [s. 3, National Cadet Corps Act] कोर में एकक

unit process : यूनिट प्रक्रम

unit scheme : [s. 2(r), Unit Trust of India Act] यूनिट स्कीम

Unit Trust of India : [s. 194A(3)(iii)(d), Income-tax Act] भारतीय यूनिट ट्रस्ट

unitary university : ऐकिक विश्वविद्यालय

unite : to connect; to combine; to join संयोजित करना ; एकत्र होना ; जोड़ना

United Kingdom : [s. 44(4) Designs Act, 2000] यूनाइटेड किंगडम

United Nations : संयुक्त राष्ट्र

United Nations Conference on Diplomatic Intercourses and Immunities : [s. 2(1), Diplomatic Relations (Vienna Convention) Act] संयुक्त राष्ट्र राजनयिक समागम और उन्मुक्ति विषयक सम्मेलन

unity and integrity of the Nation : [preamble, Const.] राष्ट्र की एकता और अखंडता

universal application : सर्वव्यापी प्रयोग

universal donee : a donee of the donor's whole property [s. 128, T.P. Act] सर्वस्व आदाता

universal or residuary legatee : [s. 232, Indian Succession Act] सर्वस्व या अवशिष्ट वसीयतदार

universal service obligation : [s. 3(1A), Indian Telegraph Act] सार्वभौमिक सेवा बाध्यता

university, affiliating : संबन्धक विश्वविद्यालय

University Court : विश्वविद्यालय कोर्ट

University Education Division : विश्वविद्यालय शिक्षा प्रभाग

University Grants Commission : [s. 31(2)(d), *Institutes of Technology Act*] विश्वविद्यालय अनुदान आयोग

university, residential : आवासिक विश्वविद्यालय

university shall be open : [s. 7, *University of Hyderabad Act*] विश्वविद्यालय खुला रहेगा

university, teaching : अध्यापन विश्वविद्यालय

university, teaching and affiliating : अध्यापन तथा संबंधक विश्वविद्यालय

university, unitary : ऐकिक विश्वविद्यालय

unjust : not just, characterised by injustice; deficient in justice and fairness [s. 163, *ill., I.P.C.*] अन्यायपूर्ण ; अनुचित

unjustifiable extravagance : [s. 39(2)(f), *Presidency-towns Insolvency Act*] अपव्यय जो उचित नहीं था

unjustified : अन्यायपूर्ण

unknown or contingent event : [s. 2(19), *Indian Stamp Act*] अज्ञात या आकस्मिक घटना

unladen weight : [s. 2(9), *Motor Vehicles Act*] लदान रहित वजन

unlawful : that which is contrary to law or unauthorised by law; prohibited by law; irregular, against rule [s. 141, *I.P.C.*] विधिविरुद्ध

unlawful and immoral purpose : [s. 372, *I.P.C.*] विधिविरुद्ध और दुराचारिक प्रयोजन

unlawful assembly : [s. 141, *I.P.C.*] विधिविरुद्ध जमाव

unlawful association : [s. 15(2), *Indian Criminal Law Amendment Act*] विधिविरुद्ध संगम

unlawful detaining : detaining contrary to law [s. 15, *Indian Contract Act*] विधिविरुद्ध निरोध

unlawful object : [s. 6(h), *T.P. Act*] विधिविरुद्ध उद्देश्य

unlawful purpose : [s. 20, *Arms Act*] विधिविरुद्ध प्रयोजन

unlawfully obtained : obtained in an unlawful manner विधिविरुद्धतया अभिप्राप्त

unless a contrary intention be expressed : [s. 11, *expln., Indian Trusts Act*] जब तक कि प्रतिकूल आशय अभिव्यक्त न हो

unless a different intention is expressed or necessarily implied : [s. 8, *T.P. Act*] जब तक कि कोई भिन्न आशय अभिव्यक्त न हो या आवश्यक रूप से विवक्षित न हो

unless a quorum is present : [s. 465(5), *Companies Act*] जब तक गणपूर्ति (कोरम) न हो

unless default is remedied : [s. 102, *Trade and Merchandise Marks Act*] जब तक व्यतिक्रम का उपचार नहीं कर दिया जाता है

unless dispensed with or excused : जब तक कि अभिमुक्ति या माफी न दे दी गई हो

unless otherwise agreed : [s. 39(3), *Sale of Goods Act*] जब तक कि अन्यथा करार न हो

unless Parliament by law otherwise provides : [art. 120(2), *Const.*] जब तक संसद् विधि द्वारा अन्यथा उपबंध न करे

unless the contrary is proved : [s. 55, *Companies Act*] जब तक प्रतिकूल साबित नहीं कर दिया जाता है

unlicensed : [s. 24(2)(b), *Emigration Act*] अननुज्ञप्त

unlimited : [s. 322(1), *Companies Act*] अपरिसीमित ; असीमित

unlimited civil jurisdiction : [preamble, *Colonial Courts of Admiralty (India) Act*] असीमित सिविल अधिकारिता

unlimited company : [s. 12(2)(c), *Companies Act*] अपरिसीमित कंपनी

unlimited liability : असीमित दायित्व

unliquidated damages : [s. 46(1), *Presidency-towns Insolvency Act*] अपरनिर्धारित नुकसानी

unliquidated or contingent debt : [1st sch., item 10, *Presidency-towns Insolvency Act*] अपरनिर्धारित या आकस्मिक ऋण

unloaded at customs station : [s. 32, *Customs Act*] सीमाशुल्क स्टेशन पर उतारा गया

unloading the ship : [sch. I, item 51, *Indian Stamp Act*] पोत से माल उतारना

unlock : [s. 126(1)(c), *Indian Railways Act*] खोलना

unmanageable : नियंत्रण के बाहर

unmanifested (excess cargo) : माल सूची दर्ज न किया गया (अतिरिक्त स्थोरा)

unmarried : [s. 112, *Indian Evidence Act*] अविवाहित

unmerchtable : not fit for market; not saleable; not pertaining to trade [s. 17(2)(e), *Sale of Goods Act*] अवाणिज्यिक ; अविक्रय

unmitigated damages : अन्यूनीकृत नुकसानी

unmixed Asiatic descent : अमिश्र एशियाई अवजनन वाला

unmooring : [sch. II, item (vii)(c), *Workmen's Compensation Act*] (लंगर) उठाना ; मूरिंग खोलना

unmounded : टीला रहित

unnatural death : death under circumstances not natural [s. 40(1)(d), *Cr. P.C.*] अप्राकृतिक मृत्यु ; अपमृत्यु

unnatural offences : [s. 377, *I.P.C.*] प्रकृति विरुद्ध अपराध

unnecessary : not necessary [s. 56, *Cr. P.C.*] अनावश्यक

unnecessary delay : [s. 56, *Cr. P.C.*] अनावश्यक विलंब

unobtainable : not obtainable [s. 52, *expln., T.P. Act*] अनभिप्राप्य

unoccupied : [s. 24(1)(ix), *Income-tax Act*] अनधिभुक्त

unofficial : अशासकीय

unofficial letter : अशासकीय पत्र

unofficial note : अशासकीय नोट/टिप्पण

unopposed : [s. 80(f), *Provincial Insolvency Act*] अविरोधित ; निर्विरोध

unpaid : not paid [s. 45, *Sale of Goods Act*] असंदत

unpaid items : असंदत मदें

unpaid seller : a seller, who has not been paid the price of the thing sold by him [s. 45, *Sale of Goods Act*] असंदत विक्रेता

unpaid share capital : [s. 101(2), *Companies Act*] असमादत अंश (शेयर) पूंजी

unparliamentary : असंसदीय

unperformed : not performed [s. 12(2)(b)(i), *Specific Relief Act*] अपालित ; पालन न किया गया

unproductive works : अनुत्पादक संकर्म

unprofitable contract : [s. 535(1)(d), *Companies Act*] अलाभप्रद संविदा

unpublished : not published [s. 123, *Indian Evidence Act*] अप्रकाशित

unpublished official record : [s. 292(3)(a), *Cr. P.C.*] अप्रकाशित शासकीय अभिलेख

unpublished work : [s. 7, *Copyright Act*] अप्रकाशित कृति

unpunctual : [preamble, *Konkan Passenger Ships (Acquisition) Act*] ठीक समय पर नहीं चलना

unqualified : 1. not modified, limited or restricted [s. 7(1), *Indian Contract Act*] अविशेषित ; बिना शर्त ; 2. not having the qualification अनर्हित

unqualified acceptance : [s. 7(1), *Indian Contract Act*] अविशेषित प्रतिग्रहण ; बिना शर्त प्रतिग्रहण

unquoted investments : [sch. VI, pt. I, *Companies Act*] विनिधान जिनका कुटेशन नहीं होता ; [sch., VI, pt. II, item 8, *Companies Act*] कोट न किए जाने वाले विनिधान

unrealised appreciation account : अप्राप्त मूल्य वृद्धि लेखा

unrealised capital gain : अप्राप्त पूंजीगत लाभ

unreasonable : not reasonable; irrational [s. 32, *Indian Evidence Act*] अयुक्तियुक्त ; अनुचित

unreasonable delay : [Or. 41, r. 5(3)(b), C.P.C.] अयुक्तियुक्त विलंब ; अनुचित विलंब

unreasonable or improper : [Or. 32, r. 14, C.P.C.] अयुक्तियुक्त या अनुचित

unreasonable sum : [s. 16(3), ill. (b), Indian Contract Act] अयुक्तियुक्त राशि

unreasonableness : the quality of being unreasonable [Or. 32, r. 14(2), C.P.C.] अयुक्तियुक्तता

unreasonableness or impropriety : [Or. 32, r. 14(2), C.P.C.] अयुक्तियुक्तता या अनौचित्य

unreasonably : in an unreasonable manner [Or. 11, r. 3, Cr. P.C.] अयुक्तियुक्त ; अनुचित रूप से ; [s. 13, Damodar Valley Corporation Act] बिना समुचित कारण के

unrebutted : [s. 245(1), Cr. P.C.] अखंडित

unrecognised provident fund : [sch. IV, item 11(5), Income-tax Act] ऐसी भविष्य निधि, जिसे मान्यता प्राप्त न हो ; अमान्यताप्राप्त भविष्य निधि

unregistered : [s. 50, expln., Registration Act] अरजिस्ट्रीकृत

unregistered document : [s. 49(c), Registration Act] अरजिस्ट्रीकृत दस्तावेज

unregistered firm : [s. 2(48), Income-tax Act] अरजिस्ट्रीकृत फर्म

unrepealed : not repealed [s. 3, Indian Partnership Act] अनिरसित

unrepealed provision : [s. 3, Indian Partnership Act] अनिरसित उपबंध

unrestricted : अनिर्बंधित

unripe stage : [sch. II, item 42(3), Income-tax Act] अपरिपक्व दशा

unsafe : not safe; exposed to danger or risk [s. 150, ill. (b), Indian Contract Act] अक्षमकर ; असुरक्षित

unsatisfactory : that does not satisfy [s. 149, ill. (d), Indian Evidence Act] असमाधानप्रद ; असंतोषजनक

unsatisfactory answer : [s. 149, ill. (d), Indian Evidence Act] असमाधानप्रद उत्तर

unsatisfactory compliance : [s. 6(5), Foreign Exchange Regulation Act] असमाधानप्रद पालन

unsatisfied : undischarged or unfulfilled obligation; not satisfied of something desired [Or. 21, r. 48(2), C.P.C.] अतुष्ट ; असंतुष्ट

unsatisfied order : [Or. 21, r. 48(2), C.P.C.] अतुष्ट आदेश

unseaworthiness : [sch., art. IV(1), Indian Carriage of Goods by Sea Act] यात्रा योग्य न होना ; जल यात्रा के अयोग्य होना

unseaworthy : unfit for voyage [s. 195, ill. (a), Indian Contract Act] तरण अयोग्य ; जलयात्रा के अयोग्य

unsecured : having no security or assurance or indemnification behind it [Or. 30, r. 13(2), C.P.C.] अप्रतिभूत

unsecured creditor : [s. 12(2), Presidency-towns Insolvency Act] अप्रतिभूत लेनदार

unsecured debt : [s. 10(3), Sick Textile Undertakings (Nationalisation) Act] अप्रतिभूत ऋण

unsecured liability : [s. 39(2)(a), Presidency-towns Insolvency Act] अप्रतिभूत दायित्व

unserviceable : [s. 16, Requisitioning and Acquisition of Immovable Property Act] बेकार ; अनुपयोगी

unsettled : undecided; undetermined [Or. 7, r. 2, prov., C.P.C.] अपरिनिर्धारित ; तय न किया गया

unsettled account : the account which has not been determined or decided [Or. 7, r. 2, prov., C.P.C.] अपरिनिर्धारित लेखा ; अपरिनिर्धारित हिसाब

unshroffed : गिनती न हुई हो

unsinned : 1. [s. 2(b), Cotton Ginning and Pressing Factories Act] न ओटा हुआ ; 2. [s. 14(ii), Central Sales Tax Act] बिना ओटी हुई

unskilful : not skilful अकौशलपूर्ण

unskilfulness : the quality or condition of being unskilful [app. A, plaint No. 29, para 3, C.P.C.] अकौशल

unskilled : [s. 2(i), Employment Exchanges (Compulsory Notification of Vacancies) Act] अकुशल

unskilled office work : [s. 2(i), Employment Exchanges (Compulsory Notification of Vacancies) Act] अकुशल कार्यालयिक काम ; अकौशलपूर्ण कार्यालयिक काम

unskilled work : [s. 2(e), Emigration Act] अकौशलपूर्ण काम ; अकुशल काम

unshipment : उतराई

unsophisticated : व्यवहार अकुशल ; अपरिष्कृत ; सीधा-सादा

unsound : [s. 17, ill. (a), Indian Contract Act] एबदार ; अस्वस्थ ; विकृत

unsound mind : not mentally sound or moral; not sane [s. 84, I.P.C. and art. 102(i)(b), Const.] विकृत चित्त

unsoundness of mind : state of not being mentally sound or normal [ss. 3 and 105, ill. (a), Indian Evidence Act] चित्त-विकृति

unspecified : not specified [s. 34, Indian Contract Act] अविनिर्दिष्ट

unspent : अव्ययित

unspent balance : अव्ययित शेष

un-sponsored : असमर्थित ; अप्रायोजित

unstacking (of cargo) : [s. 5(1)(m), Indian Dock Labourers Act] चट्टा उठाना

unstamped : not stamped [s. 230, ill. (b), I.P.C.] अस्टांपित ; अनस्टांपित

unstamped receipt : [s. 35(b), Indian Stamp Act] अस्टांपित रसीद

unstowing (of cargo) : [s. 5(1)(m), Indian Dock Labourers Act] निकालना

unsustainable : not supportable; that which is not maintainable न टिक सकने वाला ; असंभार्य

untainted property : [s. 3, Prevention of Money-laundering Act] निष्कलंक संपत्ति

untenable : असमर्थनीय

untenanted : [s. 9, Sarais Act] किराए पर उठे बिना ; जो, किराए पर न उठा हो

until and administrator of his estate is appointed : [s. 269, Indian Succession Act] जब तक उसकी संपदा का प्रशासक नियुक्त नहीं किया जाता है

until further order : up to the time of any other order; till another order is passed [Ist. sch., app. F, form No. 5, C.P.C.] जब तक अतिरिक्त आदेश न हो ; जब तक और आदेश न हो ; अगले आदेश तक

until Parliament by law otherwise provides : [art. 135, Const.] जब तक संसद् विधि द्वारा अन्यथा उपबंध न करे

until Parliament by law prescribes : [art. 124(1), Const.] जब तक संसद् विधि द्वारा विहित नहीं करती है

until Parliament so determines : [art. 75(6), Const.] जब तक संसद् इस प्रकार अवधारित नहीं करती है

until return of warrant of distress : [s. 17, Stage Carriage Act] करस्थम् के वारंट के लौटाने तक

untouchability : [s. 3, Protection of Civil Rights Act and art. 17, Const.] अस्पृश्यता

untransferable : not transferable [s. 6(i), T.P. Act] अनंतरणीय

untransferable right : [s. 6(i), T.P. Act] अनंतरणीय अधिकार

untransferable right of occupancy : [s. 6(i), T.P. Act] अधिभोग का अनंतरणीय अधिकार

untrue or misleading in a material respect : [s. 2(f)(i), Trade and Merchandise Marks Act] तात्विक रूप में असत्य या भ्रामक

untruely representing : [s. 235, Indian Contract Act] असत्यतः व्यपदिष्ट करना

unused ticket : [s. 45(2)(e), Air Corporations Act] अप्रयुक्त टिकट

unusual : not usual; abnormal अप्रायिक

unusual danger : a danger which is not usually found in carrying out the task in hand. The danger should be such that it is reasonable conduct on the part of the occupier to expose the particular visitor to it अप्रायिक खतरा

unusual manner, cruel or : [s. 300, excep. 4, I.P.C.] क्रूरतापूर्ण या अप्रायिक रीति

unusual sense : अप्रायिक भाव

unusually high rate of interest : [s. 16, ill. (d), Indian Contract Act] ब्याज की अप्रायिक ऊँची दर

unutilised portion : अनुपयोजित भाग

unvalued policy : [s. 29 (1), Marine Insurance Act] अनिशचित मूल्य पालिसी

unvouched charges : अप्रमाणित प्रभार; बेवाउचरी प्रभार

unwanted animals : [s. 9(f), Prevention of Cruelty to Animals Act, 1960] ऐसे पशु, जिनकी जरूरत न रह गई हो; अवांछित पशु

unwanted pregnancy : [s. 3(2), expln. II, Medical Termination of Pregnancy Act] अवांछित गर्भ

unwarranted : अनधिकृत; अनपेक्षित

unwarranted invasion of the privacy : [s. 9(a), Freedom of Information Act] एकांतता पर अनधिकृत हमला

unwary public : [preamble, Delhi Lands (Restrictions on Transfer) Act] अनभिज्ञ लोग

unwholesome : [s. 62, Navy Act] अस्वास्थ्यकर

unwholesome articles of food : [sch., item (6), Fort William Act] अस्वास्थ्यकर खाद्य वस्तुएं

unwholesome drug : [s. 328, I.P.C.] अस्वास्थ्यकर औषधि

unwholesome state : [s. 12, Sarais Act] अस्वास्थ्यकर दशा

unwholesomeness of the victuals : [s. 62, Navy Act] आहार अस्वास्थ्यकर होना

unwieldy : दुर्बल

unwilling : not willing [s. 69A(2), T.P. Act] रजामंद न होना; राजी न होना; अनिच्छुक

unwillingness : 1. [s. 2(1), 1st prov., Departmentalisation of Union Accounts (Transfer of Personnel) Act] अनिच्छा; 2. [s. 224(2)(b), Companies Act] रौर-रजामंदी

unworked or ungoten : [s. 5(2)(a), Land Acquisition (Mines) Act] खोदे या निकाले नहीं गए

unworkmanlike manner, in : manner not suited to or characteristic of a good workman; incompetent manner [1st sch., app. A, form No. 17(3), C.P.C.] अकुशलता से

unworthy : underseving; not worthy [s. 155(1), Indian Evidence Act] अपात्र; [s. 114, ill. (b), Indian Evidence Act] अयोग्य

unworthy of credit : one not deserving to be believed [s. 114, ill. (b), Indian Evidence Act] विश्वसनीयता के अयोग्य; [s. 155(1), Indian Evidence Act] विश्वसनीयता का अपात्र

unwrought : not shaped into finished form, nor processed for use [s. 2(j), Gold (Control) Act] अनगढ़ा

upgrade : उन्नत करना

upgraded post : उन्नत पद

upheld : पुष्टि करना; अनुमोदित करना; कायम रखना; बनाए रखना

uphold the Constitution and the laws : संविधान और विधियों की मर्यादा बनाए रखना

uphold the objection : आक्षेप को मान्य ठहराना

uphold the sovereignty of India : [art. 51A(c), Const.] भारत की प्रभुता अधुण रखना

upholsterer : पोशिशसाज

upkeep : [s. 2(f), expln. (2)(iv), Motor Transport Workers Act] अनुरक्षण; [s. 15(1), Trade Unions Act] चालू रखना

upon an amended charge : संशोधित आरोप पर

upon oath : [Or. 11, r. 14, C.P.C.] शपथ पर

upon supposition : upon a conjecture based upon possibility or, probability that a thing could or may have occurred, without proof that it did occur [s. 3, Indian Evidence Act] अनुमान पर

upon tender of reasonable expenses : [s. 8(1), Official Secrets Act] युक्तियुक्त व्ययों के निविदान पर

upon the happening of a specified contingency : [sch., item 27, Limitation Act] किसी विनिर्दिष्ट आकस्मिकता के घटित होने पर

upon trust : [s. 83(a), Indian Trusts Act] न्यास पर

upper age limit : ऊपरी आयु सीमा

upper division clerk : उच्च श्रेणी लिपिक

upset price : price that must be reached at auction to effect sale [s. 64(5), Sale of Goods Act] अपसेट कीमत; प्ररक्षित कीमत

up-to-date : [s. 2(2)(a), Presidential and Vice-Presidential Elections Act] अद्यतन; आज की तारीख तक

up-to-date seniority list : [sch., item 26(2), North-Eastern Hill University Act] अद्यतन ज्येष्ठता सूची

uranium bearing tailings left over from ores : [7th sch., item 24, Income-tax Act] अयस्कों में का यूरेनियमयुक्त अवशिष्ट

uranium ore : [7th sch., item 16, Income-tax Act] यूरेनियम अयस्क

urban agglomeration : [s. 2(m), Urban Land (Ceiling and Regulation) Act] नगर बस्ती

urban area : [s. 280ZA(1), Income-tax Act] नगरीय क्षेत्र

urban consumers co-operative society : [s. 80P(2)(f), expln., Income-tax Act] नगरीय उपभोक्ता सहकारी सोसाइटी

urban consumers' society : [s. 80P(2)(f), Income-tax Act] नगरीय उपभोक्ता सोसाइटी

urban non-manual employees : [s. 48, expln., Income-tax Act] शारीरिक श्रम न करने वाले नगरीय कर्मचारी

urbanisable land : [s. 2(p), Urban Land (Ceiling and Regulation) Act] नगरयोग्य भूमि

urbanisation : नगरीकरण

urdu munshi : उर्दू मुंशी

urea and complex fertilisers of synthetic origin : [5th sch., item 13, Income-tax Act] यूरिया और संश्लिष्ट उद्म के सम्मिश्रित उर्वरक

urge : [art. 133(2), Const.] बताना

urgency : the quality or state of being urgent [s. 17(1), Land Acquisition Act] आत्ययिकता; अति-आवश्यक; अत्यावश्यकता

urgency, degree of : आत्ययिकता की मात्रा; आवश्यकता की मात्रा

urgent : demanding prompt action [s. 9, ill. (c), Indian Evidence Act] अर्जेंट; अति-आवश्यक; अत्यावश्यक

urgent application : अर्जेंट आवेदन; अति-आवश्यक आवेदन

urgent case : [s. 144, Cr. P.C.] अर्जेंट मामला; अति-आवश्यक मामला

urgent necessity : 1. [s. 34(1), prov., Registration Act] अर्जेंट आवश्यकता; अत्यंत आवश्यकता; 2. [s. 297(3), Companies Act] आत्ययिक स्वरूप की आवश्यकता

urgent official duty : अर्जेंट पदीय कर्तव्य; अति-आवश्यक पदीय कर्तव्य

urgent slip : 'तुरंत' पर्ची; 'अति-आवश्यक' पर्ची

urology : [1st sch., Indian Medical Council Act] मूत्रमार्ग विज्ञान

usage : habitual use; established practice; customary mode of action on the part of a number of persons; an established or recognised mode or procedure, action or conduct [s. 49, Indian Evidence Act and art. 13(3)(a), Const.] प्रथा

usage having force of law : [s. 100(1)(a), C.P.C.] विधि का बल रखने वाली प्रथा

usage of naval service : [s. 3(12), Navy Act] नौसैनिक सेवा की प्रथा
usage of trade : [s. 37(4), Sale of Goods Act] व्यापार की प्रथा
usage or custom : [s. 1, Indian Contract Act] प्रथा या रूढ़ि
usages, customary : [s. 138(2), Income-tax Act] रूढ़िगत प्रथाएं
usance : अवधि
usance bills : आवधिक बिल
use : utilisation [Ist sch., app. A, form No. 23, C.P.C.] उपयोग ; प्रयोग
use and occupation : [s. 7(2), Public Premises (Eviction of Unauthorised Occupants) Act] प्रयोग और अधिभोग
use, economic : आर्थिक उपयोग
use up : समाप्त करना
use utmost endeavour : [s. 475(2), Cr. P.C.] अधिकतम प्रयास करना
useful knowledge, diffusion of : उपयोगी जानकारी का प्रसार
useless : [s. 10A, Industries (Development and Regulation) Act] निरर्थक
useless or ineffective : [s. 10A, Industries (Development and Regulation) Act] निरर्थक या अप्रवर्तनशील
user : उपयोक्ता
user of building : [s. 38(2), Income-tax Act] भवन का उपयोग करने वाला
user, right of : [s. 147, Cr. P.C.] उपयोग का अधिकार
usual : [s. 212, ill. (c), Indian Contract Act] प्रायिक ; सामान्य
usual and reasonable manner : [s. 7(2), Indian Contract Act] प्रायिक और युक्तियुक्त प्रकार
usual clauses : [s. 212, ill. (c), Indian Contract Act] उपबंध जो प्रायः रखे जाते हैं
usual course of the post : [s. 114, ill. (f), Indian Evidence Act] डाक का सामान्य अनुक्रम
usual course of things : [s. 73, Indian Contract Act] घटनाओं का प्रायिक अनुक्रम ; घटनाओं का सामान्य अनुक्रम
usual hours for closing : [s. 47, ill., Indian Contract Act] बंद होने के प्रायिक घंटे ; बंद होने का सामान्य समय
usual hours of business : [s. 48, Indian Contract Act] कारबार के प्रायिक घंटे ; कारबार का सामान्य समय
usual legal proceedings : [s. 28, Indian Contract Act] प्रायिक विधिक कार्यवाहियां
usual mode of proceeding : [s. 41(h), Specific Relief Act] कार्यवाही का प्रायिक ढंग
usual or customary route : [s. 76(a), Indian Railways Act] प्रायिक या प्रचलित मार्ग
usual or last known place of abode : [s. 42(b), Arbitration Act] प्रायिक या अंतिम ज्ञात निवास-स्थान
usual place of abode : [s. 31, Coroners Act] रहने का सामान्य स्थान
usual place of business : [s. 9(d), Presidency-towns Insolvency Act] कारबार का प्रायिक स्थान
usual place of custody : the place where ordinarily or generally people are kept in detention or charge or things are kept in

charge or control or care and keeping [Or. 11, r. 17, C.P.C.] अभिरक्षा का प्रायिक स्थान
usual place of residence : [s. 6(1)(a)(ii), Salaries and Allowances of Ministers Act] प्रायिक निवास स्थान
usual place of sitting : [s. 123, C.P.C.] बैठक का प्रायिक स्थान
usual residential address : [s. 2(a)(i), Partnership Act] प्रायिक निवास स्थान का पता
usual trade discount : [sch. VI, pt. II, item 3(i)(d), Companies Act] प्रायिक व्यापारिक डिस्काउंट (बट्टा)
usual way : habitual or ordinary or customary mode or method [s. 19(1), Indian Partnership Act] प्रायिक रीति
usual working charges : [s. 349(4)(a), Companies Act] कार्यकरण प्रभार
usually : in an usual manner, according to customary, established or frequent usage; as a rule [s. 12, Indian Contract Act] प्रायः
usufruct : फलोपभोग
usufructs of trees : वृक्षों का भोगाधिकार
usufructuary mortgage : [s. 58(d), T.P. Act] भोगबंधक
usufructuary mortgagee : a person in whose favour there is a usufructuary mortgage भोग बंधकदार
usurious loan : [title, Usurious Loans Act] अतिव्याज उधार
usury laws : [title, Usury Laws Repeal Act] सूदखोरी विधियां ; सूदखोरी संबंधी विधियां
utensil : बर्तन
uterine blood : being descended from a common female. Two persons are said to be related to each other by uterine blood when they are descended from a common ancestress but by different husbands [s. 2(c), expln. II, Special Marriage Act and s. 3(1)(e), Hindu Succession Act] एकोदर रक्त
uterus : [s. 2(14)(B), Employees' State Insurance Act] गर्भाशय
utilisation : [Ist sch., item (7), Coal Mines Provident Fund and Bonus Schemes Act] उपयोग
utilisation of coal and safety in coal mines : [s. 10(2)(d), Coal Mines (Conservation and Development) Act] कोयले का उपयोग और कोयला खान में सुरक्षा
utilisation of material : [s. 209(1)(d), Companies Act] सामग्री का उपयोग
utilisation of petroleum products : [preamble, Burmah Shell (Acquisition of Undertakings in India) Act] पेट्रोलियम उत्पादों का उपयोग
utilise : [s. 10(6)(vii), expln., Income-tax Act] उपयोग होना ; उपयोग करना
utility : [s. 9, Indian Easements Act] उपयोगिता
utmost endeavour : [s. 475(2), C.P.C.] अधिकतम प्रयास
utmost exertion : 1. [s. 34(o), Air Force Act] भरसक प्रयास ; 2. [s. 43(e), Navy Act] अधिकतम परिश्रम
utter obscene songs, ballads : [s. 294(b), C.P.C.] अश्लील गाने ; पदाडें उच्चारित करना
utterer of coin : one who utters (counterfeits) coins [s. 241, ill., I.P.C.] सिक्का चलाने वाला